

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CRI NO. 38 OF 2020

Michael Okafor

..... Petitioner

V e r s u s

State and anr.

..... Respondents

Mr. Raju Poulekar, Advocate for the Petitioner.

Mr. D. Pangam, Advocate General with Mr. G. Nagvenkar, Additional Public Prosecutor, for the Respondents.

Coram :- M. S. SONAK &
M. S. JAWALKAR, JJ.

Date : 19th October, 2020

P.C.

1. Stand over tomorrow i.e. 20.10.2020, first on board.

M. S. JAWALKAR

M. S. SONAK, J.

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